

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II**

Item 13

**CA No. 487/18, 517/18
And
CP No. 192/Chd/Hry/2018**

**Under Section R 11 & 32 NCLT
2016, 241-242 & 244**

In the matter of:-

M/s. Enso Infrastructure Pvt. Ltd.Petitioner
Vs.

M/s. IL & FS Rail Ltd.Respondent

Present :

None for the applicant.

Mr. Munish Kumar Garg, proxy counsel for respondent No. 1.

No one is present on behalf of the applicant/petitioner. Proxy counsel for respondent No. 1 is present. In the interest of justice, let this matter be posted on 31.10.2023.

Sd/-

(Umesh Kumar Shukla)
Member (Technical)

Sd/-

(Dr. P.S.N. Prasad)
Member (Judicial)

September 13, 2023
Vriti